APPOINTMENT OF JUDGES IN THE HIGH COURTS

432. SHRI SANKAR PRATAP SINGH DEV; Will the Minister ol HOME AFFAIRS be pleased to state:

(a) whether it has been decided to appoint more Judges in the different High Courts; and

(b) if so, what is the break-up of the number of Judges to be appointed in different High Courts?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): (a) and (b) The strength of Judges in the various High Courts is reviewed periodically and additional Judges are appointed wherever justified by the volume of work.

INTEGRATED DEVELOPMENT OF SPECIAL AREAS

433. THAKUR BHANU PRATAP SINGH: Will the Minister of REHABI LITATION be pleased to state what steps are being taken to bring about co-ordination in the work of various Ministries in respect of the integrated development of special areas which are the direct responsibility of the Ministry of Rehabilitation?

THE MINISTER OF REHABILITATION (SHRI MAHAVIR TYAGI): Except the Andamans no special areas have so fa_r been notified. The procedure to co-ordinate the functioning of various Ministries will be the following:—

Study Teams of Officers representing Ministries,/Departments concerned with different aspects of development have been I are being set up to study the available material on the developmental potential of the these areas. The Study teams will visit the areas and hold discussions with State|Local officers concerned and then draw up a programme for integrated development. The development programme will thus be drawn up in co-ordination with local and State Administration as well as with the subject matter specialists in the Central Ministries. After the programmes have been approved, the Ministry of Rehabilitation will coordinate the implementation of the Schemes through appropriate agencies.

CENTRAL PAY SCALES FOR CLASS IV <u>EMPLOYF.ES</u> OF ANTIBIOTICS PROJECT,, RISHIKESH

434. SHRI D. THENGARI: WiH the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government have received a representation on behalf of the Class IV employees of the Antibiotics Project at Rishikesh urging that they be granted Central pay-scales; and

(b) if so, what action Government propose to take on the representation?

THE MINISTER OF STATE IN THR MINISTRY OF PETROLEUM AND CHEMICALS (SHRI O. V. ALAGESAN): (a) Yes.

(b) A similar representation ha* been made by the Class IV Employee's Union of the Synthetic Drugs Project, Hyderabad and this has been referred to the National Tribunal. Their decision, which is awaited, shall be made applicable to the Class IV employees of the Antibiotics Project also.

श्री जवाहरलाल नहरू की वसीयत

४३५. श्री राम सहाय : क्या शिक्षा मंत्री तीन मूर्ति भवन में नेहरू स्मारक के उद्घाटन समारोह के अवसर पर दिये गये